

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1184

ANSWERED ON:08.12.2004

CONTAMINATED SOFT DRINKS

Goel Shri Surendra Prakash;Mishra Dr. Rajesh Kumar;Mistry Shri Madhusudan Devram;Thummar Shri Virjibhai

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government is aware of the report of the Centre for Science and Environment that `Dew` cola of Pepsi Company contains abnormally high content of caffeine which is very harmful for pregnant women, lactating mothers and children but it is being sold without any health related warning on its bottles;

(b) if so, the details of this report;

(c) whether the Government proposes to ascertain the truth of the above report by analysing the content of the Dew in their analytical labs; and

(d) if so, the steps proposed to be taken against Pepsi for playing with public health?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to (d): The information is being collected and it will be laid on the Table of the House.